

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 117 of 2014

Dated: 27th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Powergrid Corporation of India Ltd. ...Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo**

**Counsel for the Respondent (s) : Mr. R.B. sharma for R.13
Mr. Gautam K. Laha for
R-3 to R-5**

ORDER

The learned counsel for the Respondent Nos. 3 to 5 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 26.09.2014 after serving copy on the other side.

Post the matter on **01.10.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js